## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CA(CAA)-78(PB)/2017

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Veg	as	Dream	Restaurant	t Pvt.	Ltd.
And	Sh	ri Ram (	Cashtech Pv	t. Ltd	2

.....Petitioner

SECTION: UNDER SECTION 230-232

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

For the Respondent(s) :

ORDER

The matter has been called twice. Even in the post lunch session no one has appeared in support of the petition.

Consequently, the petition is dismissed for non-prosecution.

(CHIEF JUSTICE M.M. KUMAR) **PRESIDENT** 

> (DEEPA KRISHAN) (MEMBER TECHNICAL)

29.08.2017 Vineet